

**GOVERNMENT OF INDIA**  
**MINISTRY OF WATER RESOURCES**  
**RAJYA SABHA**  
**QUESTION NO 07.03.2011**  
**ANSWERED ON**  
**ALLOCATION OF YAMUNA WATER .**

1235

Shri Ashk Ali Tak

Will the Minister of COALWATER RESOURCES be pleased to state :-

- (a) whether it is a fact that the issue of the allocation of Yamuna river's water from Taajewala Head Works is pending before Upper Yamuna River Committee; and
- (b) if so, whether Government proposes to finally decide the matter by convening a meeting of the Chief Ministers of the concerned States and if so, by when?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS. ( SHRI VINCENT H. PALA)

- (a) An Empowered Committee constituted as per decisions taken by the Upper Yamuna Review Committee (UYRC) at its last meeting, has submitted its report on the issue of the distribution of allocated water of Yamuna river to Rajasthan ex-Tajewala by Upper Yamuna River Board (UYRB). The UYRC has not yet held its next meeting in which the report on the issue could be discussed.
- (b) Steps have been taken to convene the next meeting of the UYRC at the earliest.